

श्री भागवत झा आजाद : वे कौन से आफिसर्स हैं ? उन नामों में जानसन हैं या नहीं ?

श्री अटल बिहारी वाजपेयी : ये सदन के सामने पूरी जानकारी नहीं रख रहे हैं। आप इन को मजबूर कीजिये कि पूरी जानकारी रखें।

अध्यक्ष महोदय : मैं उन को कैसे मजबूर कर सकता हूँ।

12.48 hrs.

PAPERS LAID ON THE TABLE

GOVT. REVIEW ON WORKING AND ANNUAL REPORT OF NEYVELI LIGNITE CORPORATION LTD.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : I beg to lay on the table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Neyveli lignite Corporation Limited, for the year 1969-70.
- (ii) Annual Report of the Neyveli Lignite Corporation Limited, for the year 1969-70, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No LT-427/71]

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI

SHER SINGH) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

- (1) G. S. R. 777 published in Gazette of India dated the 25th May, 1971 rescinding Notification Nos. G. S. R. 918 and G. S. R. 919 dated the 10th June, 1966.
- (2) G. S. R. 778 published in Gazette of India dated the 25th May, 1971 rescinding Notification No. G. S. R. 921 dated the 10th June, 1966.
- (3) G. S. R. 779 published in Gazette of India dated the 25th May, 1971 rescinding Notification No. G. S. R. 1736 dated the 13th November, 1967.
- (4) G. S. R. 780 published in Gazette of India dated the 25th May, 1971 rescinding Notification Nos. G. S. R. 999 dated the 18th April, 1969, G. S. R. 1000 dated the 19th April, 1969, G. S. R. 1835 dated the 19th July, 1969, G. S. R. 265 dated the 20th February, 1970 and G. S. R. 66 dated the 8th January, 1971.
- (5) G. S. R. 781 published in Gazette of India dated the 25th May, 1971 rescinding the Sugar (Restriction on Movement) Order, 1970 published in Notification No. G. S. R. 1098 dated the 22nd July, 1970. [Placed in Library. See No. LT-428/71]

श्री अटल बिहारी वाजपेयी (स्वालियर) : अध्यक्ष महोदय, मैं आप की इजाजत से एक महत्वपूर्ण प्रश्न उठाना चाहता हूँ। इन दिनों यूनाइटेड नेशनल रेफ्यूजीज कमिशनर-प्रिंस सद्रुद्दीन आगाखां नई दिल्ली आये हुये हैं। कल उन्होंने भ्रम मंत्री श्री खाडिलकर से मेट की। उस मेट के बारे में तरह तरह की खबरें

[श्री भटल बिहारी बाजपेयी]

बसबारी में छप रही है। अच्छा हो यदि खादिलकर महोदय इस के बारे में सदन को विश्वास में ले और वक्तव्य दें।

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : Sir, if you will direct me I will certainly give it.

MR. SPEAKER : Yes, later on.

SHRI BIRENDER SINGH RAO (Mahendragarh) : Sir, I want to point out.....

MR. SPEAKER : This cannot be taken up in this House. It should be done in my chamber.

SHRI BIRENDER SINGH RAO : I do not know how Shri Bhushan is always lucky.

MR. SPEAKER : He cannot raise it here.

12.49½ hrs.

STATUTORY RESOLUTION RE.
MAINTENANCE OF INTERNAL
SECURITY ORDINANCE AND
MAINTENANCE OF INTERNAL
SECURITY BILL—Contd

MR. SPEAKER : The House will now take up further consideration of the Maintenance of Internal Security Bill. Shri Mursoli Maran will continue his Speech... I find he is not present here.

SHRI. S. M. BANERJEE (Kanpur) : Sir, yesterday when you were not present here we made a request that the time for this Bill should be increased. We wanted seven hours for general discussion and two hours for the rest of the stages.

MR. SPEAKER : This was decided by the Business Advisory Committee and later on approved by the House.

SHRI S. M. BANERJEE : I can move a motion that time should be extended to ten hours.

MR. SPEAKER : No. This was decided by your own selves. Balance is already two hours more.

SHRI S. M. BANERJEE : The Business Advisory Committee decided that it should be given seven hours and you said that you could extend it by one hour more, if necessary.

MR. SPEAKER : Half an hour or so; we will make that marginal adjustment.

SHRI DINEN BHATTACHARYYA (Serampore) : Half an hour is not enough.

MR. SPEAKER : Do not get me committed on this.

श्री दीनेन भट्टाचार्य : हम लोगों को बन्द करने का प्रबन्ध किया जा रहा है और आप टाइम भी नहीं देंगे ? ... (व्यवधान) ... हम लोग बन्द तो होंगे ही लेकिन कम से कम बोलने का मौका तो देना ही चाहिए।

श्री एम. रामगोपाल रेड्डी (निजामाबाद) : अध्यक्ष महोदय, कल मैंने बाजपेयी जी और श्री ज्योतिर्मय बसु के भाषणों को सुना। बड़े आश्चर्य की बात तो यह है कि दोनों नेता एक होकर कांग्रेस गवर्नमेंट के ऊपर झंडा उठा रहे हैं। मैं समझता हूँ यह पहला ही मौका है जब इन दोनों नेताओं ने एक साथ मिलकर गवर्नमेंट के ऊपर झंडा उठाया है। मैं आपके द्वारा इस सदन का ध्यान इन्टरनल सिक्योरिटी बिल की तरफ दिलाना चाहता हूँ। देश में इन्टरनल सिक्योरिटी बहुत ही जरूरी है। दूसरे मुद्दों में भी ऐसे कानून होते हैं लेकिन बाज मुमालिक में तो ऐसा होता है कि यदि कोई व्यक्ति देशद्रोह की बात करता है तो उसकी किम्बोड